

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 235 of 2014 & 236 of 2014

Dated: 09th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Munikrishnaiah, Technical Member**

In the matter of:-

A. No. 235 of 2014

**BSES Rajdhani Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan, Mr. Arijit Maitra, Mr. Hasan Murtaza and Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra, Mr. Daleep Kr. Dhyani and Mr. Manoj Kr. Sharma for DERC
Mr. Saurab Gandhi &
Mr. B.B. Tewari
Mr. Rishiraj Kaushik

A. No. 236 of 2014

**BSES Yamuna Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan, Mr. Arijit Maitra, Mr. Hasan Murtaza and Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra, Mr. Daleep Kr. Dhyani and Mr. Manoj Kr. Sharma for DERC
Mr. A. K. Datta
Mr. B.B. Tewari
Mr. Rishiraj Kaushik

ORDER

According to the learned counsel appearing for the appellant, 43 issues are involved in these two Appeals.

Post these Appeals for arguments of the parties on **22nd & 23rd February, 2016**.

Learned counsel for the appellant wishes to file written submissions within a week's time. He is permitted to do so.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

rkt/sh